

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
AHMEDABAD**

REGIONAL BENCH, COURT NO. 3

SERVICE TAX APPEAL NO. 10861 OF 2015

[Arising out of OIA-AHM-SVTAX-000-APP-005-15-16 dated 16/04/2015 passed by
Commissioner of Service Tax-SERVICE TAX - AHMEDABAD]

P DAS INFRASTRUCTURE

B-8, Third Floor, Sardar Patel Mall,
Near Diamond Mill, Nikol Gam Road, Nikol,
Ahmedabad,
Gujarat

Appellant

Vs.

**COMMISSIONER OF SERVICE TAX-
SERVICE TAX – AHMEDABAD**

7 th Floor, Central Excise Bhawan, Nr. Polytechnic
Central Excise Bhavan, Ambawadi,
Ahmedabad,
Gujarat-380015

Respondent

Appearance:

Present for the Appellant : Shri Jigar Shah, Advocate

Present for the Respondent: Shri Himanshu P Shrimali, Superintendent (AR)

CORAM:

HON'BLE MR. SOMESH ARORA, MEMBER (JUDICIAL)

HON'BLE MR. C. L. MAHAR, MEMBER (TECHNICAL)

Date of Hearing/Decision: **24/04/2024**

FINAL ORDER NO. 10957/2024

SOMESH ARORA

Learned advocate seeks to withdraw the appeal filed by him. Appeal is accordingly dismissed as withdrawn.

(Dictated and pronounced in the open Court)

**(SOMESH ARORA)
MEMBER (JUDICIAL)**

**(C. L. MAHAR)
MEMBER (TECHNICAL)**